

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 656 /Confdl. /2022  
II-2-49/2001

Bilaspur, dated 08 / 03 /2022

Copy of order no. 2260/682/21-B/C.G./2022 dated 07.03.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur forwarded to:-

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 18) *Shri Jagdamba Rai, the then District and Sessions Judge, Janjgir-Champa, HIG/I/34-20, Akash, Abhilasha Parishar, Behind New Bus Stand, Bilaspur - 495223 (Mob. No. - 9399885691) for information and compliance. He is directed to send the handing over charge report to the Registry at the earliest.*
- 19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Bilaspur / Uttar Bastar (Kanker) for information.
- 20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Admn./Works/D.E./ Judicial/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/ Checker/ D.E./ D.E. Appeal/ Civil/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
08.03.22  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH  
LAW & LEGISLATIVE AFFAIRS DEPARTMENT  
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR,  
MANTRALAYA, (C.G.) 492002

ORDER

Raipur, dated 07.03.2022

No. ~~2266~~ 682/XXI-B/C.G./2022. In exercise of the powers conferred by clause (a) of sub rule (1) of Rule 42 of the Chhattisgarh Civil Services (Pension) Rules, 1976, on the application for voluntary retirement of Shri Jagdamba Rai, Member of Chhattisgarh Higher Judicial Service and on the recommendation of the Hon'ble High Court of, Chhattisgarh through it's memo no. 597/Confdl./2022/II-2-49/2001, Dated 02/03/2022, the State Government of Chhattisgarh, hereby retires (Voluntarily) Shri Jagdamba Rai, Member of Chhattisgarh Higher Judicial Service from the post of District & Sessions Judge, Janjgir-Champa w.e.f. 28.02.2022 afternoon.

By order and in the name of the  
Governor of Chhattisgarh,

(Ram Kumar Tiwari)

Principal Secretary

Governemnt Of Chhattisgarh

Law & Legislative Affairs Department

आदेश

रायपुर, दिनांक 07.03.2022

क्रमांक ~~2266~~ 682/21-ब/छ.ग./2022- छत्तीसगढ़ सिविल सेवा (पेंशन) नियम, 1976 के नियम 42 के उप नियम (1) के खण्ड-क के अंतर्गत प्रदत्त शक्तियों को प्रयोग में लाते हुए, छत्तीसगढ़ उच्चतर न्यायिक सेवा के सदस्य श्री जगदम्बा राय, के स्वैच्छिक सेवानिवृत्ति के आवेदन एवं माननीय उच्च न्यायालय छत्तीसगढ़, बिलासपुर के ज्ञापन क्र. 597/Confdl./2022/II-2-49/2001, दिनांक 02/03/2022 द्वारा दी गई अनुशंसा पर, राज्य शासन, एतद्वारा छत्तीसगढ़ उच्चतर न्यायिक सेवा के सदस्य श्री जगदम्बा राय को जिला एवं सत्र न्यायाधीश, जांजगीर-चांपा के पद से दिनांक 28.02.2022 अपराह्न से सेवा निवृत्त (स्वैच्छिक) करता है।

निरंतर.....

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Endt.No. 2261/682/XXI-B/C.G./2022.  
Copy forwarded to,-

Raipur dated, 07.03.2022

17 MAR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 597/Confdl./2022/II-2-49/2001, Dated 02/03/2022,
2. Shri Jagdamba Rai, Member of Higher Judicial Service, District & Sessions Judge, Janjgir-Champa,
3. O.S.D. to Chief Secretary, Government of Chhattisgarh for perusal of Chief Secretary,
4. Private Secretary to Hon'ble Chief Minister, Govt. of Chhattisgarh, for perusal,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, for perusal,
6. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, for perusal of Principal Secretary, Law,
7. Accountant General of Chhattisgarh, Office of Accountant General, Zero point, Vidhansabha Road, Raipur,
8. Deputy Director, Government Regional Printing Press, Rajnandgaon for publication in forthcoming Official Gazette (Extraordinary).

For information and necessary action,

*Re* 07.3.2022

× (Anil Kumar Pandey)  
Additional Secretary

Governemnt Of Chhattisgarh

~Law & Legislative Affairs Department